

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NOS. 277 & 278 of 2014
APPEAL NOS. 65, 66 & 56 OF 2015
APPEAL NO. 07 OF 2015 & IA NO. 9 OF 2015**

Dated: 2nd April, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

APPEAL NOS. 277 & 278 of 2014

Chhattisgarh State Power Distribution Co. Ltd.

.... Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. K. Gopal Choudhary
Mr. Arvind Banerjee

Counsel for the Respondent(s) : Mr. C. K. Rai
Mr. Mohit Rai for R-1
Mr. Hemant Singh for R-2

APPEAL NOS. 65, 66 & 56 OF 2015

Chhattisgarh State Power Distribution Co. Ltd.

.... Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. K. Gopal Choudhary
Mr. Arvind Bannerjee

Counsel for the Respondent(s) : Mr. C. K. Rai
Mr. Mohit Rai for R-1

APPEAL NO. 07 OF 2015 & IA NO. 09 OF 2015

M/s Jindal Steel & Power Ltd. Appellant(s)
Vs.
Chhattisgarh State Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh

Counsel for the Respondent(s) : Mr. C. K. Rai
Mr. Mohit Rai for R-1

Mr. K. Gopal Choudhary
Mr. Arvind Bannerjee for CSPDCL

ORDER

As agreed by learned counsel for the parties, list these matters for hearing
on **07.05.2018.**

(Justice N. K. Patil)
Judicial Member

ts/mk

(I. J. Kapoor)
Technical Member